

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 112(ND)/2012

IN THE MATTER OF:

**Rupak Gupta & Anr.
Vs
Banaras House Pvt. Ltd.**

.... APPLICANT / PETITIONER

.... RESPONDENT

**SECTION:
Under Section 397/398**

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the Petitioner(s):-

For the Respondent 4(a)-4(f): Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates
Mr. Virendra Ganda, Senior Advocate
Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Ms.
Srishti Juneja, Advocates
Ms. Sanjana Sharma, Advocate

ORDER

For order, see CP No. 37(ND)/2015